

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 978/GT/2025

Subject : Petition for truing exercise for the period 2019-24 and for determination of tariff for the period 2024-29 in respect of the Parbati-III Power Station (520 MW) of NHPC Limited.

Petitioner : NHPC Limited

Respondents : PSPCL and others.

Date of Hearing : **24.6.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Venkatesh, Advocate, NHPC
Shri Aashwyn Singh, Advocate, NHPC
Ms. Nuha Rahman, Advocate, NHPC
Shri Adarsh Tripathi, Advocate, BRPL & BYPL
Shri Ajitesh Garg, Advocate, BRPL & BYPL
Shri Savyasachi Saumitra, Advocate, UPPCL
Shri Kaustubh Narendran, Advocate, UPPCL
Shri Rohan Andrew Naik, Advocate, UPPCL
Shri Ishaan Mehrotra, Advocate, UPPCL

Record of Proceedings

During the hearing, the learned counsel for the Petitioner requested an extension of time to furnish the additional information sought by the Commission vide technical validation (TV) letter dated 11.6.2026. The learned counsel for the Respondents also sought time to file their reply on the same.

2. The Commission, after hearing the parties, permitted the Petitioner to submit the additional information on or before **30.7.2026**, after serving a copy on the Respondents, who shall file their replies on **27.8.2026** after serving a copy on the Petitioner. Any rejoinder shall be filed by **17.9.2026**.

3. The Petition shall be listed for hearing on **24.9.2026**.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**

